

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No. 7469 of 2017**

**Registrar (Judicial), Orissa High Court, Cuttack** .... **Petitioner**

Mr. Mohit Agarwal, Amicus Curiae  
-versus-

**Union of India and Others** ... **Opposite Parties**

Mr. Debakanta Mohanty, Addl. Govt. Advocate and Mr. Ishwar Mohanty, ASC  
Mr. Akhaya Biswal, Advocate  
Mr. B.P. Pradhan, Advocate  
Mr. B.P. Das, Advocate  
Mr. Manoj Kumar Mohanty, Advocate  
Dr. Adish C. Aggarwal, Senior Advocate,  
Mr. S. K. Das, Senior Advocate  
Mr. P. K. Rath, Advocate

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE M. S. RAMAN**

**ORDER**  
**05.12.2022**

**Order No.**

74. 1. On account of their being a reference today at 2 pm, this Court is not in a position to take up this case today.
2. List on 16<sup>th</sup> January, 2023 at 2 pm. The interim order passed earlier shall continue till then.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(M. S. Raman)**  
**Judge**